

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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LOK SABHA

UNSTARRED QUESTION No.98

TO BE ANSWERED ON FRIDAY, FEBRUARY 02, 2018/MAGHA 13, 1939 (SAKA)

E-WAY BILLING SYSTEM UNDER GST

98. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government is considering to introduce e-way billing model to plug revenue leakages in the new indirect tax regime and if so, the details thereof; and

(b) whether the monthly revenue from Goods and Services Tax (GST) has slipped way below the targeted level of Rs. 91,000 crore since October, 2017 and if so, the reasons therefor?

MINISTER OF STATE FOR FINANCE

(SHRI SHIV PRATAP SHUKLA)

(a) Yes Sir. The national e-way bill system shall commence from 01.02.2018 for inter-State movement of goods. The States have the option to implement the same for all intra-State movement of goods from any time between 01.02.2018 to 01.06.2018.

(b) No Sir. No such GST revenue target has been fixed.
